

PROFORMA-I

Monthly Institution, Disposal & Pendency during the month of September, 2017

Name of the Court	Opening Balance at beginning of the month			Institution during the month			Disposal during the month			Closing balance at end of the month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
District & Sessions Judge, Mayurbhanj, Baripada.	643	177	820	18	84	102	22	21	43	625	202	827	1	-	1	13	4	17
1st. Addl. Dist. & Sessions Judge, Baripada	165	730	895	5	12	17	3	19	22	167	737	904	-	-	-	39	95	134
2nd Addl. Dist. & Sessions Judge, Baripada	234	196	430	-	-	-	3	18	21	245	201	446	-	-	-	24	1	25
Addl. Dist. & Sessions Judge, Rairangpur	251	108	359	1	26	27	2	22	24	250	112	362	-	-	-	3	5	8
Judge, Family Courts, Baripada	526	534	1,060	14	12	26	7	4	11	533	542	1,075	-	-	-	32	157	189
Addl. Dist. & Sessions Judge-cum-Special Judge (Vigilance), Baripada	-	173	173	-	1	1	-	3	3	-	171	171	-	2	2	-	61	61
Addl. Dist. & Sessions Judge, Karanjia	103	203	306	4	30	34	12	37	49	95	196	291	2	-	2	7	14	21
Chief Judicial Magistrate, Mayurbhanj, Baripada	-	100	100	-	-	-	-	-	-	-	96	96	-	-	-	-	6	6
Asst. Sessions Judge (S.T.C.), Baripada	-	14	14	-	-	-	-	3	3	-	16	16	-	-	-	-	-	-
P.M.J.J.B., Mayurbhanj, Baripada	-	110	110	-	5	5	-	5	5	-	110	110	-	-	-	-	-	-
Civil Judge (Sr. Divn.), Baripada	2,305	-	2,305	-	-	-	4	-	4	2,301	-	2,301	-	-	-	548	-	548
Civil Judge (Sr. Divn.)-A.S.J.-cum-J.M.F.C., Rairangpur	1,018	-	1,018	20	-	20	23	-	23	1,017	-	1,017	1	-	1	77	-	77
Civil Judge (Sr. Divn.)-A.S.J.-cum-J.M.F.C., Karanjia	975	-	975	45	-	45	21	-	21	999	-	999	3	-	3	128	-	128
Civil Judge (Sr. Divn.)-A.S.J.-cum-J.M.F.C., Udala	441	198	639	11	6	17	17	15	32	435	189	624	3	2	5	79	74	153
Addl. Senior Civil Judge, Baripada	1,148	-	1,148	3	-	3	21	-	21	1,130	-	1,130	11	-	11	277	-	277
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Baripada	841	10,097	10,938	11	650	661	4	183	187	848	10,495	11,343	2	4	6	378	2,388	2,766
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Rairangpur	389	3,638	4,027	-	85	85	5	87	92	382	3,622	4,004	4	9	13	236	1,334	1,570
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Karanjia	416	5,607	6,023	4	52	56	4	56	60	416	5,557	5,973	3	3	6	135	2,787	2,922
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Udala	235	5,012	5,247	5	89	94	4	35	39	236	5,066	5,302	-	13	13	53	1,206	1,259

Name of the Court	Opening Balance at beginning of the month			Institution during the month			Disposal during the month			Closing balance at end of the month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
J.M.F.C., Rairangpur	-	992	992	-	-	-	-	24	24	-	982	982	-	2	2	-	599	599
Civil Judge (Jr. Divn.)-cum- J.M.F.C., Betnoti	424	3,503	3,927	13	99	112	10	103	113	427	3,499	3,926	1	12	13	243	1,680	1,923
J.M.F.C., Karanjia	-	954	954	-	-	-	-	45	45	-	955	955	-	7	7	-	806	806
J.M.F.C., Baripada	-	2,307	2,307	-	-	-	-	76	76	-	2,300	2,300	-	14	14	-	1,200	1,200
TOTAL	10,114	34,653	44,767	154	1,151	1,305	162	756	918	10,106	35,048	45,154	31	68	99	2,272	12,417	14,689

**District & Sessions Judge,
Mayurbhanj, Baripada.**

PROFORMA-II
DISPOSAL & PENDENCY OF YEAR OLD CASES FOR THE MONTH OF SEPTEMBER, 2017
DISPOSAL OF YEAR OLD CASES

Name of the Court	Civil				Criminal				Total (Civil + Criminal)		
	5 to 10 years (a)	Over 10 years (b)	Total c=(a)+(b)	Case No. of such cases	5 to 10 years (d)	Over 10 years (e)	Total f=(d+e)	Case no. of such cases	5 to 10 years x=(a+d)	Over 10 years y=(b+e)	Total Z=(x+y)
District & Sessions Judge, Mayurbhanj, Baripada.	-	1	1	1. Misc. Case 22/03	-	-	-		-	1	1
1st. Addl. Dist. & Sessions Judge, Baripada	-	-	-		-	-	-		-	-	-
2nd Addl. Dist. & Sessions Judge, Baripada	-	-	-		-	-	-		-	-	-
Addl. Dist. & Sessions Judge, Rairangpur	-	-	-		-	-	-		-	-	-
Judge, Family Courts, Baripada	-	-	-		-	-	-		-	-	-
Addl. Dist. & Sessions Judge-cum-Special Judge (Vigilance), Baripada	-	-	-		1	1	2	1. V.G.R. 13/92 2. V.G.R. 3/11	1	1	2
Addl. Dist. & Sessions Judge, Karanjia	2	-	2	1. M.A.C. 385/11 2. M.A.C. 386/11	-	-	-		2	-	2
Chief Judicial Magistrate, Mayurbhanj, Baripada	-	-	-		-	-	-		-	-	-
Asst. Sessions Judge (S.T.C.), Baripada	-	-	-		-	-	-		-	-	-
P.M.J.J.B., Mayurbhanj, Baripada	-	-	-		-	-	-		-	-	-
Civil Judge (Sr. Divn.), Baripada	-	-	-		-	-	-		-	-	-
Civil Judge (Sr. Divn.)-A.S.J.-cum-J.M.F.C., Rairangpur	1	-	1	M.S. 30/11	-	-	-		1	-	1
Civil Judge (Sr. Divn.)-A.S.J.-cum-J.M.F.C., Karanjia	3	-	3	1. C.S. 138/10 2. C.S. 37/12 3. C.S. 49/12	-	-	-		3	-	3
Civil Judge (Sr. Divn.)-A.S.J.-cum-J.M.F.C., Udala	3	-	3	1. C.S. 14/12 2. C.S. 30/12 3. C.S. 95/11	1	1	2	1. G.R. 96/07 2. ICC 58/11	4	1	5

Name of the Court	Civil				Criminal				Total (Civil + Criminal)		
	5 to 10 years (a)	Over 10 years (b)	Total c=(a)+(b)	Case No. of such cases	5 to 10 years (d)	Over 10 years (e)	Total f=(d+e)	Case no. of such cases	5 to 10 years x=(a+d)	Over 10 years y=(b+e)	Total Z=(x+y)
Addl. Senior Civil Judge, Baripada	10	1	11	1. C.S. 280/11 2. C.S. 227/10 3. C.S. 157/11 4. C.S. 352/11 5. C.S. 343/10 6. C.S. 78/10 7. C.S. 265/11 8. C.S. 474/10 9. C.S. 173/07 10. C.S. 279/06 11. C.S. 437/11	-	-	-		10	1	11
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Baripada	2	-	2	1. C.S. 83/07 2. C.S. 65/09	2	2	4	1. 1C.C. 160/08 2. 1C.C. 92/05 3. G.R. 418/97 4. G.R. 1208/11	4	2	6
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Rairangpur	1	3	4	1. C.S. 252/83 of 11-11 2. C.S. 107-132 of 11-05 3. C.S. 79-54 of 11-05 4. T.S. 341-68 of 11-96	3	6	9	1. G.R. 207/05 2. G.R. 491/02 3. G.R. 146/96 4. G.R. 393/06 5. G.R. 219/09 6. G.R. 436/04 7. G.R. 102/07 8. G.R. 164/09 9. G.R. 440/04	4	9	13
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Karanja	3	-	3	1. C.S. 182/85 of 2010-11 2. C.S. 163/125 of 2010-11 3. C.S. 17/230 of 2009-11	1	2	3	1. G.R. 241/2002 2. G.R. 464/2007 3. G.R. 35/2008	4	2	6

Name of the Court	Civil				Criminal				Total (Civil + Criminal)		
	5 to 10 years (a)	Over 10 years (b)	Total c=(a)+(b)	Case No. of such cases	5 to 10 years (d)	Over 10 years (e)	Total f=(d+e)	Case no. of such cases	5 to 10 years x=(a+d)	Over 10 years y=(b+e)	Total Z=(x+y)
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Udala	-	-	-		8	5	13	1. G.R. 113/08 2. G.R. 112/08 3. G.R. 221/07 4. G.R. 197/03 5. G.R. 176/2000 6. G.R. 72/01 7. G.R. 345/06 8. G.R. 343/11 9. G.R. 61/07 10. G.R. 109/08 11. G.R. 156/09 12. G.R. 120/03 13. 2(a)C.C. 25/12	8	5	13
J.M.F.C., Rairangpur	-	-	-		2	-	2	1. G.R. 97/10 2. G.R. 365/10	2	-	2
Civil Judge (Jr. Divn.)-cum-J.M.F.C., Betnoti	-	1	1	C.S. 418/05	8	4	12	1. G.R. 784/10 2. G.R. 1169/05 3. G.R. 935/11 4. 2(a)C.C. 240/12 5. G.R. 1246/09 6. G.R. 161/06 7. 1.C.C. 170/04 8. G.R. 344/06 9. G.R. 528/08 10. G.R. 1165/08 11. G.R. 1382/08 12. G.R. 743/09	8	5	13

Name of the Court	Civil				Criminal				Total (Civil + Criminal)		
	5 to 10 years (a)	Over 10 years (b)	Total c=(a)+(b)	Case No. of such cases	5 to 10 years (d)	Over 10 years (e)	Total f=(d+e)	Case no. of such cases	5 to 10 years x=(a+d)	Over 10 years y=(b+e)	Total Z=(x+y)
J.M.F.C., Karanjia	-	-	-		2	5	7	1. 2(a)C.C. 78/05 2. G.R. 234/95 3. G.R. 39/07 4. G.R. 249/02 5. G.R. 108/01 6. 2(b)C.C. 20/11 7. 2(b)C.C. 37/05	2	5	7
J.M.F.C., Baripada	-	-	-		10	4	14	1. G.R. 527/02 2. G.R. 688/11 3. G.R. 754/08 4. G.R. 722/05 5. G.R. 947/03 6. G.R. 93/10 7. 1.C.C. 92/11 8. 2(b)C.C. 26/11 9. 2(b)C.C. 30/08 10. G.R. 955/11 11. G.R. 83/07 12. G.R. 696/07 13. G.R. 543/03 14. G.R. 326/08	10	4	14
TOTAL	25	6	31		38	30	68		63	36	99

**District & Sessions Judge,
Mayurbhanj, Baripada.**

PENDENCY OF YEAR OLD CASES

Name of the Court	Civil			Criminal			Total (Civil + Criminal)		
	5 to 10 years (a)	Over 10 years (b)	Total c=(a+b)	5 to 10 years (d)	Over 10 years (e)	Total f=(d+e)	5 to 10 years x=(a + d)	Over 10 years y=(b+e)	Total Z=(x+y)
District & Sessions Judge, Mayurbhanj, Baripada.	6	7	13	3	1	4	9	8	17
1st. Addl. Dist. & Sessions Judge, Baripada	31	8	39	70	25	95	101	33	134
2nd Addl. Dist. & Sessions Judge, Baripada	20	4	24	1	-	1	21	4	25
Addl. Dist. & Sessions Judge, Rairangpur	2	1	3	2	3	5	4	4	8
Judge, Family Courts, Baripada	30	2	32	101	56	157	131	58	189
Addl. Dist. & Sessions Judge-cum-Special Judge (Vigilance), Baripada	-	-	-	29	32	61	29	32	61
Addl. Dist. & Sessions Judge, Karanjia	6	1	7	12	2	14	18	3	21
Chief Judicial Magistrate, Mayurbhanj, Baripada	-	-	-	5	1	6	5	1	6
Asst. Sessions Judge (S.T.C.), Baripada	-	-	-	-	-	-	-	-	-
P.M.J.J.B., Mayurbhanj, Baripada	-	-	-	-	-	-	-	-	-
Civil Judge (Sr. Divn.), Baripada	324	224	548	-	-	-	324	224	548
Civil Judge (Sr. Divn.)-A.S.J.-cum-J.M.F.C., Rairangpur	59	18	77	-	-	-	59	18	77
Civil Judge (Sr. Divn.)-A.S.J.-cum-J.M.F.C., Karanjia	83	45	128	-	-	-	83	45	128
Civil Judge (Sr. Divn.)-A.S.J.-cum-J.M.F.C., Udala	33	46	79	40	34	74	73	80	153
Addl. Senior Civil Judge, Baripada	230	47	277	-	-	-	230	47	277
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Baripada	227	151	378	1,700	688	2,388	1,927	839	2,766
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Rairangpur	155	81	236	717	617	1,334	872	698	1,570
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Karanjia	97	38	135	1,455	1,332	2,787	1,552	1,370	2,922
Civil Judge (Jr. Divn.)-cum-S.D.J.M., Udala	20	33	53	1,014	192	1,206	1,034	225	1,259
J.M.F.C., Rairangpur	-	-	-	362	237	599	362	237	599
Civil Judge (Jr. Divn.)-cum-J.M.F.C., Betnoti	152	91	243	900	780	1,680	1,052	871	1,923
J.M.F.C., Karanjia	-	-	-	162	644	806	162	644	806
J.M.F.C., Baripada	-	-	-	427	773	1,200	427	773	1,200
TOTAL	1,475	797	2,272	7,000	5,417	12,417	8,475	6,214	14,689

**District & Sessions Judge,
Mayurbhanj, Baripada**

PROFORMA-III
FIGURES RELATING TO U.T.P. FOR THE MONTH OF SEPTEMBER, 2017

Sl. No.	Particulars	
1	Total No. of cases pertaining to U.T.P. at the beginning of the month	549
2	No. of Cases instituted during the month	132
3	No. of cases disposed of during the month	139
4	No. of cases pertaining to U.T.P. pending at the end of the month	542
5	No. of cases pertaining to U.T.P. pending for more than 5 years at the end of the month	3
6	No. of U.T.P. where detention period is more than 5 years at the end of the month	5

**District & Sessions Judge,
Mayurbhanj, Baripada**

DETAILS OF U.T.P. WHERE DETENTION PERIOD IS MORE THAN 5 YEARS

Sl. No.	Name of the Court	Case No. with Offence involved	Name of U.T.P.	Detention period of such U.T.P.	Reason for detention
1	District & Sessions Judge, Mayurbhanj, Baripada	S.T. 15/13 U/s. 302/ 34 I.P.C.	Dama @ Damodar Pradhan	5 years 2 months	Non attendance of I.O.
2	1st Addl. District & Sessions Judge, Baripada	S.T. 50/194 of 2013-12 U/s. 302 I.P.C.	Baina Singh	5 years 2 months & 14 days	Evidence closed. Now the case is posted to 16.10.2017 for recording statement of the accused.
3		S.T. 19/79 of 2013 U/s. 302/ 34 I.P.C.	Badu @ Badhu Hembram	5 years 1 month 1 day	Further evidence U/s. 311 of the Cr.P.C. the case is posted to 25.10.2017 for further hearing.
4			Raghua Hembram	5 years 1 day	
5			Pitha Hembram	5 years 28 days	

**District & Sessions Judge,
Mayurbhanj, Baripada**